

ITEM NO.1503

COURT NO.8

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 11969/2018

H.K.SINGLA

Appellant(s)

VERSUS

AVTAR SINGH SAINI & ORS.

Respondent(s)

([HEARD BY : HON. UDAY UMESH LALIT AND HON. R. SUBHASH REDDY, JJ.]
)

WITH

C.A. No. 11970-11972/2018 (XVII)

C.A. No. 11973-11974/2018 (XVII)

Date : 14-12-2018 These appeals were called for pronouncement of judgment today.

For Appellant(s) M/S. Manoj Swarup And Co., AOR

For Respondent(s) Ms. Madhusmita Bora, AOR

Hon'ble Mr. Justice R. Subhash Reddy pronounced the judgement of the Bench comprising Hon'ble Mr. Justice Uday Umesh Lalit and His Lordship.

The appeals are disposed of in terms of the signed reportable judgment.

All pending applications, if any shall stand disposed of

(INDU MARWAH)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER

(Signed reportable judgment is placed on the file)